

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 587 of 2020

IN THE MATTER OF:

**Committee of Creditors of Educomp Solutions Ltd.Appellant
Through State Bank of India**

Vs.

**Mahender Kumar Khandelwal, Resolution ProfessionalRespondent
of Educomp Solutions Ltd.**

Present:

**For Appellant: Mr. Siddhant Kant, Ms. Misha and Ms. Moulshree
Shukla, Advocates**

**For Respondent: Mr. Abhishek Sharma, Ms. Anisha Mahajan,
Mr. Ashly Cherian, Mr. Gautam Swaroop, Advocates
Mr. Sumesh Dhawan and Ms. Geetika Sharma for
Suspended Board of Directors**

**O R D E R
(Virtual Mode)**

08.10.2020: The Learned Counsel Mr. Siddhant Kant along with Ms. Misha are appearing for the Appellant. Mr. Gautam Swaroop, the Learned Counsel for the Respondent/Resolution Applicant. The Learned Counsel Mr. Abhishek Sharma is appearing for the Respondent No. 1/Resolution Professional.

It is brought to the notice of this Tribunal by the respective parties that the Hon'ble Supreme Court in Civil Appeal No. 3224/2020 on 07.10.2020 had stayed the further proceedings before this Tribunal till 05.11.2020. Hence, the Registry is directed to List the matter on **09th November, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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